

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EMCO LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	EMCO LIMITED
2.	Date of incorporation of corporate debtor	19 September 1964
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. of corporate debtor	L31102MH1964PLC013011
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: N-104, MIDC Area, Jalgaon, Maharashtra - 425003, India.
6.	Date of closure of Insolvency Resolution Process	08 August 2021* <i>*to be read as 22 September 2021: A copy of the written order passed by the NCLT for liquidation was made available only on 23 September 2021</i>
7.	Liquidation commencement date of corporate debtor	09 August 2021** <i>**A copy of the written order passed by the NCLT for liquidation was made available only on 23 September 2021</i>
8.	Name and registration number of the insolvency professional acting as liquidator	Sundaresh Bhat IBBI/IPA-001/IP-P00077/2017-18/10162
9.	Address and e-mail of the liquidator, as registered with the Board	Address: BDO Restructuring Advisory LLP, BDO Restructuring Advisory LLP Level 9, The Ruby, North West Wing, Senapati Bapat Road, Dadar (W), Mumbai 400028 Email: sundareshbhat@bdo.in
10.	Address and e-mail to be used for correspondence with the liquidator	Address: BDO Restructuring Advisory LLP, Floor 6, Raheja Titanium, Western Express Highway, Geetanjali Railway Colony, Ram Nagar, Goregaon, Mumbai - 400063, Maharashtra, India Email: LQEMCO@bdo.in
11.	Last date for submission of claims	23 October 2021 <i>(Note: Since the NCLT order commencing liquidation was made available on 23</i>

		September 2021, the last date for submission of claims has been determined accordingly.)
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Notice is hereby given that the National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of the **EMCO Limited** on 9 August 2021 (the written liquidation order passed by the NCLT was issued by the registry only on 23 September 2021 and received by the liquidator on 23 September 2021).

The stakeholders of **EMCO Limited** are hereby called upon to submit their claims with proof on or before 23 October 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 24 September 2021

Place: Mumbai



Mr. Sundaresh Bhat

Liquidator of EMCO Limited

Communications Email Address: LQEMCO@bdo.in

Website: www.emco.co.in

Contact: +919920977977

IBBI Registration no. IBBI/IPA-001/IP-P00077/2017-18/10162

IBBI Registered Email: sundareshbhat@bdo.in

IBBI Registered Address: BDO Restructuring Advisory LLP, Level 9, The Ruby, North West Wing, Senapati Bapat Road, Dadar (W), Mumbai 400028, India

Insolvency Professional Entity: BDO Restructuring Advisory LLP, Level 9, The Ruby, North West Wing, Senapati Bapat Road, Dadar (W), Mumbai 400028, India